

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5262
ANSWERED ON:22.12.2000
VIOLATION OF FERA BY ACTORS
VILAS BABURAO MUTTEMWAR

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of film stars have allegedly violated the Foreign Exchange Regulation Act (FERA) during the last one year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against them ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b). No case of FERA violation against any filmstar has been registered by the Directorate of Enforcement during the last one year.

(b) Does not arise.